

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/818(CHE)2024

PETITION NUMBER : CP(IB)/232(CHE)2021

**NAME OF THE APPLICANT : Raghu Babu Gunturu (Liquidator)
M/s. J K S Construction Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 44(2) of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This is an Application seeking extension of Liquidation period for one year till 31.03.2025.

Applicant has stated that there is an arbitration process pending in this case as stated in Para 8 of the Application.

In view of the above, the Liquidation period is extended period of one year till 31.03.2025 and **IA(IBC)/818(CHE)/2024 is accordingly disposed off.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk